

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(pt.I)/7181/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, the th 8 August, 2023.

Sub:- **Commuted Leave.**

Ref:- Your letter No. DJ(D) 5353, dtd. 02.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **conversion of Casual Leave into Commuted Leave for four days from 04.07.2023 to 07.07.2023**, has been granted, subject to submission of your Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you are allowed to hand over charge retrospectively to the next senior most Judicial Officer at the station.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(pt.I)/7182-7183/A, dated , 08-08-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the leave application in prescribed format is enclosed herewith.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)